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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 815/2022 & I.As. 21797-21799/2022

SAHAYA SHARMA & ANR Plaintiffs

Through: Ms Manali Singhal, Ms Shreya Singhal, Ms Pranaya Sahay, Mr Santosh Sachin and Mr Deepak Singh Rawat, Advocates.

versus

SHARAD CHANDRA SHARMA & ANR Defendants

Through: Mr. Atul Nigam, Advocate for defendant No.1
Ms. Anchal Kapoor, Advocate for defendant No.2.

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

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23.08.2023

List before the Joint Registrar on 26.09.2023.

MANOJ KUMAR OHRI, J

AUGUST 23, 2023/rd